

an>

Title: Issue regarding Prime Minister's crop Insurance Scheme.

***SHRI RAJEETSINHA HINDURAO NAIK NIMBALKAR (MADHA):** Hon. Speaker Sir, Thank you very much for giving me this opportunity to speak in this Zero Hour.

For the year 2021, around 11,20,011 farmers took the crop insurance under Prime Minister's Crop Insurance Scheme in my constituency. Due to untimely and torrential rains, farmers had to suffer heavy losses. 5,71,270 farmers intimated the insurance company about their loss well before 15th October. Subsequently, the insurance company and Revenue Officers jointly prepared Panchnamas and they accepted that the losses are in the range of 68% to 88%.

It is expected that the compensation of Rs.27000 to 33000 per hectare would be granted. But, on the basis of a notification issued on 17/8/20 by the Central Government, the crop insurance company granted mere Rs.13000 to 16500 which forms only 50% of the expected reimbursement amount.

Hence, through you Sir, I would like to request Hon'ble Agriculture Minister to kindly look into it. The reimbursement amount is only Rs. 407 crore but if he intervenes, the rural farmers would get additional Rs.400 crore. Around Rs.5,700 crore was paid to insurance companies as insurance premium as a cumulative share of Central Government, State Government and the farmers, but only Rs.957 crore have been paid by these insurance companies. It means Rs.4800 crore is the net profit of insurance companies for the last Kharif season in Maharashtra.

So, government insurance companies should be allowed for crop insurance so that government owned insurance companies would earn profit and not the private ones. This is my humble request to the Central Government through you Sir. Thank you.